

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :10-09-2024

Date : 10.09.2024

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
567/2024	10.09.2024	BLAPL-8420/2024	RAJAKISHORE SAHOO	C.O.		Order Dtd. 2024-09-06	BAIL-2
573/2024	10.09.2024	ABLAPL-9567/2024	BB ROUT	C.O.		Order Dtd. 2024-09-05	BAIL-2
574/2024	10.09.2024	WP (C) - 16342/2024	A.PARIDA	C.O.		Order Dtd. 2024-09-02	WRIT BRANCH (DIVISION BENCH-1)
575/2024	10.09.2024	ARBP-26/2024	G.R. PARIDA	C.O.		Order Dtd. 2024-09-04	M.J.C.
577/2024	10.09.2024	ARBP-91/2023	L.K. NAYAK	C.O.		Order Dtd. 2024-09-04	M.J.C.
580/2024	10.09.2024	BLAPL-8351/2024	H K PATRA	C.O.		Order Dtd. 2024-09-05	BAIL-2
581/2024	10.09.2024	BLAPL-3814/2024	LALATENDU RAY	C.O.		Order Dtd. 2024-09-05	
582/2024	10.09.2024	ABLAPL-9550/2024	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
583/2024	10.09.2024	ABLAPL-9563/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
585/2024	10.09.2024	ABLAPL-9543/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-1
586/2024	10.09.2024	ABLAPL-9541/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-2
587/2024	10.09.2024	ABLAPL-9540/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-1
588/2024	10.09.2024	ABLAPL-9538/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-1
589/2024	10.09.2024	ABLAPL-9546/2024	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
590/2024	10.09.2024	ABLAPL-	PUSPANJALI	C.O.	COURT	Order Dtd. 2024-09-05	BAIL-2

		9555/2024	DAS		NO. 2 OLD		
591/2024	10.09.2024	ABLAPL- 9545/2024	AJIT KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-2
592/2024	10.09.2024	ABLAPL- 9547/2024	PRAVAT KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
593/2024	10.09.2024	ABLAPL- 8529/2024	L K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-1
594/2024	10.09.2024	BLAPL- 8301/2024	R MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
596/2024	10.09.2024	WP (C) - 21955/2024	TK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
597/2024	10.09.2024	WP (C) - 20899/2024	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
598/2024	10.09.2024	BLAPL- 8307/2024	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-2
599/2024	10.09.2024	WP (C) - 4364/2022	H.K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	WRIT BRANCH-3
600/2024	10.09.2024	BLAPL- 8300/2024	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
601/2024	10.09.2024	WP (C) - 5972/2021	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	WRIT BRANCH-5
602/2024	10.09.2024	WP (C) - 20879/2024	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
603/2024	10.09.2024	WP (C) - 19784/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
604/2024	10.09.2024	WP (C) - 5978/2021	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	WRIT BRANCH-5
605/2024	10.09.2024	ABLAPL- 9558/2024	C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2
606/2024	10.09.2024	WP (C) - 21175/2024	BK SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
607/2024	10.09.2024	WP (C) - 21734/2024	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	
608/2024	10.09.2024	WP (C) - 29391/2019	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-05	WRIT BRANCH-1

509/2024	10.09.2024	WP (C) - 21789/2024	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	
510/2024	10.09.2024	WP (C) - 29201/2021	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-05	WRIT BRANCH-3
511/2024	10.09.2024	WP (C) - 10737/2024	SK SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-05	WRIT BRANCH-6
512/2024	10.09.2024	ABLAPL- 9542/2024	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1
513/2024	10.09.2024	WP (C) - 21932/2024	P. K. PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
514/2024	10.09.2024	ABLAPL- 9555/2024	JIBANJYOTI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-2
515/2024	10.09.2024	WP (C) - 21793/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
516/2024	10.09.2024	WP (C) - 14235/2024	B. R. BARICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	WRIT BRANCH-5
517/2024	10.09.2024	MACA- 750/2019	SK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	MISC. APPEAL SEC.
518/2024	10.09.2024	ABLAPL- 9559/2024	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
519/2024	10.09.2024	WP (C) - 14235/2024	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	WRIT BRANCH-5
520/2024	10.09.2024	ABLAPL- 9552/2024	KHAGESWAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
521/2024	10.09.2024	MACA- 750/2019	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	MISC. APPEAL SEC.
522/2024	10.09.2024	WP (C) - 21275/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
523/2024	10.09.2024	WP (C) - 21704/2024	V. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
524/2024	10.09.2024	ABLAPL- 7209/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25	
525/2024	10.09.2024	MACA- 451/2020	S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	MISC. APPEAL SEC.
526/2024	10.09.2024	WP (C) - 21534/2024	P.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	

527/2024	10.09.2024	ABLAPL- 9571/2024	D SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-09-05	
528/2024	10.09.2024	MACA- 451/2020	SD JENA	C.O.	COURT NO. 1	Order Dtd. 2024-09-05	MISC. APPEAL SEC.
529/2024	10.09.2024	CRLMC- 3251/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	
530/2024	10.09.2024	WP (C) - 20950/2024	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
531/2024	10.09.2024	WP (C) - 19762/2024	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
532/2024	10.09.2024	BLAPL- 3725/2024	S S PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-2
533/2024	10.09.2024	WP (C) - 21319/2024	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
534/2024	10.09.2024	ABLAPL- 4092/2024	PRAFULLA CHANDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
535/2024	10.09.2024	WP (C) - 20891/2024	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
536/2024	10.09.2024	WP (C) - 21261/2024	B.K. SETHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
537/2024	10.09.2024	WP (C) - 21198/2024	M NAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
538/2024	10.09.2024	WP (C) - 21551/2024	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
539/2024	10.09.2024	WP (C) - 21194/2024	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
540/2024	10.09.2024	WP (C) - 21190/2024	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
541/2024	10.09.2024	WP (C) - 21186/2024	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
542/2024	10.09.2024	WP (C) - 20928/2024	DR PURUSOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
543/2024	10.09.2024	WP (C) - 20945/2024	DR PURUSHOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
544/2024	10.09.2024	WP (C) - 21065/2024	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	

545/2024	10.09.2024	WP (C) - 21071/2024	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
546/2024	10.09.2024	WP (C) - 20784/2024	SP SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
547/2024	10.09.2024	WP (C) - 20633/2024	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
548/2024	10.09.2024	CRLMC- 1914/2024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	CRIMINAL MISC
549/2024	10.09.2024	CRLMC- 2317/2024	S.BARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	CRIMINAL MISC
550/2024	10.09.2024	WP (C) - 20944/2024	DR PURUSHOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
551/2024	10.09.2024	CRLMC- 2317/2024	S.BARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	CRIMINAL MISC
552/2024	10.09.2024	WP (C) - 21572/2024	KC SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
553/2024	10.09.2024	CRLMC- 2777/2023	J.D. MUDULI	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	CRIMINAL MISC
555/2024	10.09.2024	WP (C) - 21770/2024	NK ROUT	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	
556/2024	10.09.2024	CRLMC- 1237/2024	R.K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-09-05	CRIMINAL MISC
557/2024	10.09.2024	WP (C) - 21780/2024	R SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	
558/2024	10.09.2024	CRLMC- 2176/2024	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
559/2024	10.09.2024	WP (C) - 21768/2024	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
560/2024	10.09.2024	WP (C) - 21981/2024	R SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
561/2024	10.09.2024	CRLMC- 657/2024	B.SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-09-05	CRIMINAL MISC
562/2024	10.09.2024	WP (C) - 21903/2024	T NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-09-06	
563/2024	10.09.2024	CRLMC- 3017/2023	S.S.RATH	C.O.	COURT NO. 15	Order Dtd. 2024-09-04	CRIMINAL MISC

564/2024	10.09.2024	BLAPL-4103/2024	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-09-06	
565/2024	10.09.2024	BLAPL-3916/2024	BR SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024-09-06	
566/2024	10.09.2024	CRLMC-1021/2024	B.DASH	C.O.	COURT NO. 15	Order Dtd. 2024-09-04	CRIMINAL MISC
567/2024	10.09.2024	BLAPL-4118/2024	R DAS	C.O.	COURT NO. 15	Order Dtd. 2024-09-06	BAIL-1
568/2024	10.09.2024	CRLMC-2876/2024	S.DASH	C.O.	COURT NO. 15	Order Dtd. 2024-09-04	
569/2024	10.09.2024	WP (C) - 18725/2024	P. K. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-08-12	
570/2024	10.09.2024	BLAPL-3018/2024	DP DASH	C.O.	COURT NO. 5	Order Dtd. 2024-09-06	BAIL-1
571/2024	10.09.2024	WP (C) - 21547/2024	R.K.ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-09-05	
572/2024	10.09.2024	CRLMC-2679/2016	S.K.NANDA	C.O.	COURT NO. 3	Order Dtd. 2024-09-06	CRIMINAL MISC
573/2024	10.09.2024	BLAPL-3979/2024	S HUSSAIN	C.O.	COURT NO. 3	Order Dtd. 2024-09-06	
574/2024	10.09.2024	CRLMC-2679/2016	S.K.NANDA	C.O.	COURT NO. 3	Order Dtd. 2024-09-06	CRIMINAL MISC
575/2024	10.09.2024	WP (C) - 21983/2024	S.DASH	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
576/2024	10.09.2024	WP (C) - 19515/2024	G.K.SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
577/2024	10.09.2024	WP (C) - 19515/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
578/2024	10.09.2024	CRLMC-4383/2023	P.K. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-09-06	CRIMINAL MISC
579/2024	10.09.2024	WP (C) - 19804/2024	S.BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	
580/2024	10.09.2024	WP (C) - 20588/2024	G.K.SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	
581/2024	10.09.2024	CRLMC-836/2023	S.S. PASAYAT	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	CRIMINAL MISC
582/2024	10.09.2024	WP (C) - 20787/2024	G.K.SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	
583/2024	10.09.2024	WP (C) - 20895/2024	J.MAHAPATRA	C.O.	COURT NO.	Order Dtd. 2024-09-05	

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584/2024	10.09.2024	WP (C) - 20895/2024	C.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	
585/2024	10.09.2024	WP (C) - 20970/2024	L.DASH	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	
586/2024	10.09.2024	CRLMC- 5353/2023	B.S. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-09-06	CRIMINAL MISC
587/2024	10.09.2024	WP (C) - 20909/2024	BHAGABAN BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	
588/2024	10.09.2024	WP (C) - 20904/2024	G.C.JENA	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	
589/2024	10.09.2024	WP (C) - 22026/2024	C.R.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	
590/2024	10.09.2024	WP (C) - 22064/2024	S.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-09-05	
591/2024	10.09.2024	WP (C) - 19802/2024	B.K.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
592/2024	10.09.2024	WP (C) - 20348/2024	M.N.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
593/2024	10.09.2024	WP (C) - 20217/2024	S.K.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	
594/2024	10.09.2024	CRLMA- 138/2024	G.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-09-05	
595/2024	10.09.2024	CMP- 876/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 10	Order Dtd. 2024-09-05	
596/2024	10.09.2024	WP (C) - 15862/2024	P.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-06	WRIT BRANCH (DIVISION BENCH-1)
597/2024	10.09.2024	WP (C) - 18026/2024	J.R. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	
598/2024	10.09.2024	WP (C) - 18026/2024	D.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	
599/2024	10.09.2024	WP (C) - 18026/2024	G.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	
700/2024	10.09.2024	MATA- 257/2024	S.K. BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	FIRST APPEAL
701/2024	10.09.2024	MATA- 139/2023	J.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	FIRST APPEAL

02/2024	10.09.2024	MATA-139/2023	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	FIRST APPEAL
03/2024	10.09.2024	BLAPL-1189/2024	PK PAL	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	BAIL-1
04/2024	10.09.2024	MATA-185/2024	S.S. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	FIRST APPEAL
05/2024	10.09.2024	CRLMP-375/2022	S.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	WRIT BRANCH-8
06/2024	10.09.2024	CRLMP-1198/2023	D.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	WRIT BRANCH-7
09/2024	10.09.2024	ABLAPL-14264/2023	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	BAIL-2
10/2024	10.09.2024	RSA-28/2024	S.MOHARANA	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	SECOND APPEAL
11/2024	10.09.2024	RSA-450/2018	S.S.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	SECOND APPEAL
12/2024	10.09.2024	RSA-451/2018	S.S.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	SECOND APPEAL
14/2024	10.09.2024	RPFAM-237/2019	A.MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	FIRST APPEAL
15/2024	10.09.2024	RPFAM-237/2019	G.D MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	FIRST APPEAL
16/2024	10.09.2024	CMP-208/2024	H.K. MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2024-09-06	WRIT BRANCH-8
17/2024	10.09.2024	WP (C) - 32173/2021	B.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	WRIT BRANCH-7
18/2024	10.09.2024	CRLMC-3248/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-04	
19/2024	10.09.2024	CRLMC-3233/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-04	
20/2024	10.09.2024	WP (C) - 32173/2021	S.K.DWIVEDI	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	WRIT BRANCH-7
21/2024	10.09.2024	CRLMC-3231/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-04	
22/2024	10.09.2024	WP (C) - 32173/2021	S.N.JENA	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	WRIT BRANCH-7
23/2024	10.09.2024	CRLMC-3232/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-04	

725/2024	10.09.2024	WP (C) - 32173/2021	B.K. PARDHI	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	WRIT BRANCH-7
726/2024	10.09.2024	WP (C) - 40667/2023	R.K. DEHURY	C.O.	COURT NO. 20	Order Dtd. 2024-09-06	WRIT BRANCH-1
727/2024	10.09.2024	WP (C) - 5703/2022	P.K.LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-09-06	WRIT BRANCH-7
728/2024	10.09.2024	WP (C) - 19049/2022	G.C. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-09-04	WRIT BRANCH-4
729/2024	10.09.2024	CRP- 28/2024	S.K.BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-09-06	
730/2024	10.09.2024	CRLMP- 1264/2024	P.BASTIA	C.O.	COURT NO. 14	Order Dtd. 2024-09-06	
731/2024	10.09.2024	CRP- 28/2024	M.ROUT	C.O.	COURT NO. 14	Order Dtd. 2024-09-06	
732/2024	10.09.2024	WP (C) - 22079/2024	M.R.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	
733/2024	10.09.2024	TRP (C) - 266/2024	P.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	
734/2024	10.09.2024	CRP- 13/2024	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	CIVIL REVISION
735/2024	10.09.2024	TRP (C) - 253/2024	H.K.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	
736/2024	10.09.2024	CRLMA- 119/2024	B. BEHERA	C.O.	COURT NO. 12		BAIL-2
737/2024	10.09.2024	CMAPL- 161/2024	P.C. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-09-06	M.J.C.
739/2024	10.09.2024	ABLAPL- 13467/2023	SK. SAMIMA	C.O.	COURT NO. 2	Order Dtd. 2024-09-06	BAIL-1
740/2024	10.09.2024	OJC- 2347/1997	R.CH. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-08-29	WRIT BRANCH (DIVISIO BENCH-3)
741/2024	10.09.2024	OJC- 2347/1997	R.K. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-08-29	WRIT BRANCH (DIVISIO BENCH-3)
742/2024	10.09.2024	WP (C) - 20903/2024	S.BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	
743/2024	10.09.2024	WP (C) - 21811/2024	S.K.ACHARYA	C.O.	COURT NO.	Order Dtd. 2024-09-06	

					12		
744/2024	10.09.2024	BLAPL-2299/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2
745/2024	10.09.2024	WP (C) - 21806/2024	S.K.ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
746/2024	10.09.2024	CRLA-796/2024	S.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-09-06	
748/2024	10.09.2024	ABLAPL-9228/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-09-06	
749/2024	10.09.2024	WP (C) - 22532/2011	H.K. PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-09-04	WRIT BRANCH-7
750/2024	10.09.2024	ARBP-26/2024	DAITARI PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2024-09-04	M.J.C.
751/2024	10.09.2024	WP (C) - 22532/2011	H.K. PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-09-04	WRIT BRANCH-7
752/2024	10.09.2024	WP (C) - 9782/2024	S.R.BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	WRIT BRANCH-2
753/2024	10.09.2024	WP (C) - 12300/2024	P.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	WRIT BRANCH-7
754/2024	10.09.2024	WP (C) - 22120/2024	R K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
755/2024	10.09.2024	ABLAPL-9424/2023	A.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-09-06	BAIL-2
756/2024	10.09.2024	WP (C) - 15670/2024	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-09-05	WRIT BRANCH-4
757/2024	10.09.2024	WP (C) - 15671/2024	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-09-05	WRIT BRANCH-4
758/2024	10.09.2024	WP (C) - 27632/2021	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	WRIT BRANCH-1
759/2024	10.09.2024	WP (C) - 15464/2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-09-05	WRIT BRANCH-2
760/2024	10.09.2024	WP (C) - 15463/2024	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-09-05	WRIT BRANCH-2
761/2024	10.09.2024	CRLREV-122/2024	RANJITA SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	CRIMINAL REVISION
762/2024	10.09.2024	WP (C) - 27013/2022	S.K.PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	WRIT BRANCH-4
763/2024	10.09.2024	WP (C) - 27013/2022	K.R. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	WRIT BRANCH-4

764/2024	10.09.2024	WP (C) - 27013/2022	S.K.SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-09-04	WRIT BRANCH-4
765/2024	10.09.2024	WP (C) - 13619/2024	P.K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-09-05	WRIT BRANCH-6
767/2024	10.09.2024	WP (C) - 12950/2024	M.JATI	C.O.	COURT NO. 10	Order Dtd. 2024-09-05	WRIT BRANCH-7
768/2024	10.09.2024	WP (C) - 29964/2023	S. S. RATH	C.O.	COURT NO. 12	Order Dtd. 2024-10-08	WRIT BRANCH-2
769/2024	10.09.2024	WP (C) - 12825/2024	A.PATTANAİK	C.O.	COURT NO. 12	Order Dtd. 2024-09-05	WRIT BRANCH-5
771/2024	10.09.2024	WP (C) - 12594/2024	J.R. KAR	C.O.	COURT NO. 12	Order Dtd. 2024-09-05	WRIT BRANCH-2
772/2024	10.09.2024	BLAPL- 3914/2024	R R NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-09-05	
773/2024	10.09.2024	WP (C) - 13732/2024	K.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-09-05	WRIT BRANCH-7
774/2024	10.09.2024	WP (C) - 859/2024	SARAT CHANDRA MEKAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	WRIT BRANCH-7
775/2024	10.09.2024	WP (C) - 14331/2024	SRINIBAS MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-03	WRIT BRANCH-6
776/2024	10.09.2024	WP (C) - 13732/2024	P.K.PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	WRIT BRANCH-7
777/2024	10.09.2024	WP (C) - 16068/2024	R R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-09-24	WRIT BRANCH-1
778/2024	10.09.2024	WP (C) - 11072/2024	G. SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2024-09-05	WRIT BRANCH-1
779/2024	10.09.2024	WP (C) - 11538/2024	B. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-05	WRIT BRANCH-6
780/2024	10.09.2024	WP (C) - 11541/2024	R.SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-09-05	WRIT BRANCH-6
781/2024	10.09.2024	WP (C) - 11211/2024	GUNAKAR MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-09-05	WRIT BRANCH-3
782/2024	10.09.2024	WP (C) - 10788/2024	AJAYA KUMAR NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-09-05	WRIT BRANCH-6
783/2024	10.09.2024	WP (C) - 9765/2023	P.K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-09-06	WRIT BRANCH (DIVISIO

							BENCH-1)
785/2024	10.09.2024	WP (C) - 20880/2024	M. NAIK	C.O.	COURT NO. 7	Order Dtd. 2024-09-06	
786/2024	10.09.2024	CRLA-1039/2023	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	CRIMINAL APPEAL
788/2024	10.09.2024	MACA-188/2019	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	MISC. APPEAL SEC.
789/2024	10.09.2024	MACA-188/2019	K.C.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	MISC. APPEAL SEC.
790/2024	10.09.2024	MACA-302/2019	P.K.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	MISC. APPEAL SEC.
792/2024	10.09.2024	MACA-302/2019	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	MISC. APPEAL SEC.
793/2024	10.09.2024	RPFAM-398/2023	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	FIRST APPEAL
794/2024	10.09.2024	MACA-96/2021	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	MISC. APPEAL SEC.
795/2024	10.09.2024	MACA-96/2021	J.DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	MISC. APPEAL SEC.
797/2024	10.09.2024	MACA-28/2022	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	MISC. APPEAL SEC.
798/2024	10.09.2024	WP (C) - 37199/2023	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	WRIT BRANCH-2
799/2024	10.09.2024	WP (C) - 5978/2024	M.KAR	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	WRIT BRANCH-6
800/2024	10.09.2024	WP (C) - 11946/2024	M.KAR	C.O.	COURT NO. 1	Order Dtd. 2024-09-04	WRIT BRANCH-4
801/2024	10.09.2024	BLAPL-2752/2023	D.P. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	BAIL-2
802/2024	10.09.2024	BLAPL-13346/2023	H.K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	BAIL-1
803/2024	10.09.2024	BLAPL-7980/2022	P.K. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-09-06	BAIL-2
804/2024	10.09.2024	WP (C) - 21826/2024	J P KAR	C.O.	COURT NO. 5	Order Dtd. 2024-09-05	
805/2024	10.09.2024	WP (C) - 22086/2024	GOPINATH MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-10-21	
806/2024	10.09.2024	ABLAPL-	CHEERA RANJAN	C.O.	COURT	Order Dtd. 2024-09-06	BAIL-1

		2036/2022	SATAPATHY		NO. 5		
307/2024	10.09.2024	LAA-60/2019	S BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-05-02	FIRST APPEAL
308/2024	10.09.2024	CRLA-463/2018	P.K.PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	CRIMINAL APPEAL
310/2024	10.09.2024	BLAPL-7281/2023	D.K. JENA	C.O.	COURT NO. 5	Order Dtd. 2024-09-06	BAIL-1
312/2024	10.09.2024	BLAPL-9267/2022	D.K. JENA	C.O.	COURT NO. 5	Order Dtd. 2024-09-06	BAIL-2
313/2024	10.09.2024	CRLA-341/2024	P.K.SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-09-03	CRIMINAL APPEAL
314/2024	10.09.2024	ABLAPL-9087/2024	M.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-09-06	
315/2024	10.09.2024	BLAPL-8395/2024	B.DAS	C.O.	COURT NO. 7	Order Dtd. 2024-09-06	
316/2024	10.09.2024	WP (C) - 14035/2024	J.K.MOHANTA	C.O.	COURT NO. 7	Order Dtd. 2024-09-04	WRIT BRANCH (DIVISION BENCH-1)
317/2024	10.09.2024	ABLAPL-9638/2024	G C BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-09-06	
318/2024	10.09.2024	BLAPL-8363/2024	KHITISH	C.O.	COURT NO. 7	Order Dtd. 2024-09-06	BAIL-1
319/2024	10.09.2024	CRLA-540/2024	A.K.MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-09-06	CRIMINAL APPEAL
320/2024	10.09.2024	ABLAPL-9588/2024	PUSPANJALI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-09-06	
321/2024	10.09.2024	BLAPL-5008/2024	BB MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-09-06	BAIL-2
322/2024	10.09.2024	CRLA-945/2019	S.DASH	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	CRIMINAL APPEAL
323/2024	10.09.2024	BLAPL-8414/2024	D.PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	
324/2024	10.09.2024	ABLAPL-9589/2024	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	
325/2024	10.09.2024	BLAPL-8371/2024	H.S.PAIKARAY	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	BAIL-2
326/2024	10.09.2024	BLAPL-6499/2024	MK PANI	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	BAIL-2

327/2024	10.09.2024	CRLA-1068/2022	D.PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	CRIMINAL APPEAL
328/2024	10.09.2024	BLAPL-2785/2024	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	
329/2024	10.09.2024	BLAPL-8368/2024	H.S.PAIKARAY	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	BAIL-2
330/2024	10.09.2024	ABLAPL-8730/2024	MRUTUNJAYA PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-1
331/2024	10.09.2024	BLAPL-8215/2024	D.K.NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
332/2024	10.09.2024	ABLAPL-7564/2024	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	
333/2024	10.09.2024	ABLAPL-9637/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
334/2024	10.09.2024	ABLAPL-7693/2024	ANIL SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	
335/2024	10.09.2024	BLAPL-8427/2024	G.JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
336/2024	10.09.2024	ABLAPL-7862/2024	HK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	
337/2024	10.09.2024	BLAPL-8378/2024	G.JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
338/2024	10.09.2024	ABLAPL-9236/2024	P JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
339/2024	10.09.2024	ABLAPL-9225/2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	BAIL-1
340/2024	10.09.2024	BLAPL-8408/2024	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
341/2024	10.09.2024	ABLAPL-9218/2024	SK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
342/2024	10.09.2024	BLAPL-8417/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
343/2024	10.09.2024	ABLAPL-9206/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
344/2024	10.09.2024	BLAPL-8411/2024	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	

345/2024	10.09.2024	ABLAPL-9210/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
346/2024	10.09.2024	ABLAPL-9201/2024	UC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
347/2024	10.09.2024	BLAPL-8365/2024	MADAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	BAIL-2
348/2024	10.09.2024	ABLAPL-9159/2024	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
349/2024	10.09.2024	WP (C) - 12748/2024	C.KHATRI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	WRIT BRANCH-4
350/2024	10.09.2024	ABLAPL-8241/2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	BAIL-1
351/2024	10.09.2024	ABLAPL-9099/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	BAIL-2
352/2024	10.09.2024	ABLAPL-8919/2024	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
353/2024	10.09.2024	ABLAPL-7737/2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL-1
354/2024	10.09.2024	ABLAPL-5216/2024	PK JENA	C.O.	COURT NO. 2	Order Dtd. 2024-09-06	
355/2024	10.09.2024	ABLAPL-9592/2024	G SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2024-09-06	
356/2024	10.09.2024	ABLAPL-4334/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-09-06	
357/2024	10.09.2024	ABLAPL-4219/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-09-06	BAIL-1
358/2024	10.09.2024	BLAPL-8398/2024	B BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-09-06	
359/2024	10.09.2024	BLAPL-6553/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-09-05	BAIL-2
360/2024	10.09.2024	ABLAPL-9537/2024	P. K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-09-05	
373/2024	10.09.2024	WP (C) - 21282/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-09-05	
374/2024	10.09.2024	WP (C) - 20995/2024	R.SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-09-06	
375/2024	10.09.2024	CRLA-42/2019	S. CHOUDHURY	C.O.	DR (J)	Order Dtd. 2024-09-10	CRIMINAL APPEAL
378/2024	10.09.2024	BLAPL-8396/2024	SARAT DASH	C.O.	DR (J)	Order Dtd. 2024-09-06	

879/2024	10.09.2024	BLAPL-8392/2024	JUDHISTHIR SAHOO	C.O.	DR (J)	Order Dtd. 2024-09-06	BAIL-2
880/2024	10.09.2024	BLAPL-8407/2024	M. R. BARIK	C.O.	DR (J)	Order Dtd. 2024-09-06	
881/2024	10.09.2024	BLAPL-8380/2024	SANJIB KUMAR BHANJADEO	C.O.	DR (J)	Order Dtd. 2024-09-06	
882/2024	10.09.2024	ABLAPL-9636/2024	H. K. BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
883/2024	10.09.2024	ABLAPL-8969/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29	
884/2024	10.09.2024	ABLAPL-9581/2024	PRASANTA KUMAR ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
885/2024	10.09.2024	ABLAPL-9580/2024	PRASANTA KUMAR ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
887/2024	10.09.2024	WP (C) - 21605/2024	K. C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
888/2024	10.09.2024	CRLA-735/2024	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
889/2024	10.09.2024	ABLAPL-9565/2024	PRASANTA KUMAR ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-2
891/2024	10.09.2024	ABLAPL-9564/2024	PRASANTA KUMAR ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
892/2024	10.09.2024	ABLAPL-6903/2024	PRASANTA KUMAR ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-18	
893/2024	10.09.2024	BLAPL-8402/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
894/2024	10.09.2024	CRLMC-3275/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
895/2024	10.09.2024	CRLMC-3277/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
896/2024	10.09.2024	WP (C) - 17176/2024	K.N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	WRIT BRANCH (DIVISION BENCH-2)
897/2024	10.09.2024	CRLMC-3151/2024	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
898/2024	10.09.2024	WP (C) - 20151/2024	K.N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-06	

99/2024	10.09.2024	ABLAPL-9551/2024	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-09-05	BAIL-1
00/2024	10.09.2024	ABLAPL-9560/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-05	BAIL-2
01/2024	10.09.2024	ABLAPL-9562/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09-05	
02/2024	10.09.2024	WP (C) - 10412/2024	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	WRIT BRANCH-1
03/2024	10.09.2024	WP (C) - 13065/2024	S.MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	WRIT BRANCH-8
04/2024	10.09.2024	ABLAPL-9549/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	
05/2024	10.09.2024	BLAPL-3703/2024	R. K. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	
06/2024	10.09.2024	WP (C) - 21894/2024	P. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	
07/2024	10.09.2024	WP (C) - 13442/2024	S.R.MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	WRIT BRANCH-4
08/2024	10.09.2024	CRLA-772/2024	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-09-05	
09/2024	10.09.2024	WP (C) - 20691/2024	R. R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-09-05	
10/2024	10.09.2024	CRLA-773/2024	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-11-25	
11/2024	10.09.2024	WP (C) - 20861/2024	J. KAMILA	C.O.	COURT NO. 15	Order Dtd. 2024-09-05	
12/2024	10.09.2024	WP (C) - 28024/2019	B.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-08-16	WRIT BRANCH-3
13/2024	10.09.2024	WP (C) - 19990/2024	RASMI RANJAN	C.O.	COURT NO. 15	Order Dtd. 2024-09-05	
14/2024	10.09.2024	BLAPL-3751/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-09-05	
15/2024	10.09.2024	WP (C) - 21105/2024	N. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	
16/2024	10.09.2024	SA-72/1996	Y.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	SECOND APPEAL

017/2024	10.09.2024	CRLMC-3207/2024	JADUNATH PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
018/2024	10.09.2024	WP (C) - 21665/2024	N. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	
019/2024	10.09.2024	CRLMC-3278/2024	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
020/2024	10.09.2024	WP (C) - 19669/2024	P. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	
021/2024	10.09.2024	CRLMC-3273/2024	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
022/2024	10.09.2024	WP (C) - 19669/2024	G. JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	
023/2024	10.09.2024	CRLMC-3060/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
024/2024	10.09.2024	SA-308/1998	G.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	SECOND APPEAL
025/2024	10.09.2024	WP (C) - 22202/2024	A.SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	
026/2024	10.09.2024	CRLMC-3257/2024	ANITA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	CRIMINAL MISC
028/2024	10.09.2024	WP (C) - 22159/2024	M. K. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	
029/2024	10.09.2024	CRLMC-3303/2024	P. L. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
030/2024	10.09.2024	WP (C) - 21891/2024	P. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	
031/2024	10.09.2024	CRLMC-3214/2024	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
032/2024	10.09.2024	SA-112/1987	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-03	SECOND APPEAL
033/2024	10.09.2024	WP (C) - 21884/2024	P. K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	
034/2024	10.09.2024	WP (C) - 22066/2024	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-09-26	
035/2024	10.09.2024	MACA-742/2009	P.C. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-09-05	MISC. APPEAL SEC.

036/2024	10.09.2024	WP (C) - 22073/2024	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-09-26	
037/2024	10.09.2024	WP (C) - 22069/2024	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-09-26	
038/2024	10.09.2024	MACA- 665/2009	P.K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	MISC. APPEAL SEC.
039/2024	10.09.2024	WP (C) - 22077/2024	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-09-26	
040/2024	10.09.2024	WP (C) - 22099/2024	A. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
041/2024	10.09.2024	FAO- 349/2024	I.CH. SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
042/2024	10.09.2024	WP (C) - 17802/2024	M. S. HASAN	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
043/2024	10.09.2024	FAO- 349/2024	A.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
044/2024	10.09.2024	WP (C) - 22135/2024	D. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
045/2024	10.09.2024	WP (C) - 20754/2024	H. N. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
046/2024	10.09.2024	WP (C) - 21876/2024	P. K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-09-05	
047/2024	10.09.2024	WP (C) - 17791/2024	A. NANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	
048/2024	10.09.2024	WP (C) - 17791/2024	D. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	
049/2024	10.09.2024	WP (C) - 21128/2024	RAJKISHORE SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-11-14	
050/2024	10.09.2024	WP (C) - 19163/2024	M. M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-09-05	
051/2024	10.09.2024	ABLAPL- 12037/2023	A K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-10-18	BAIL-2
052/2024	10.09.2024	WP (C) - 19163/2024	A. K. ACHARYA	C.O.	COURT NO. 12	Order Dtd. 2024-09-05	
054/2024	10.09.2024	WP (C) - 22253/2024	N. S. PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	
056/2024	10.09.2024	ABLAPL- 14803/2023	K SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-01-24	BAIL-1
058/2024	10.09.2024	WP (C) - 21874/2024	P. K. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-09-05	
059/2024	10.09.2024	WP (C) - 14189/2024	A.PATI	C.O.	COURT NO. 12	Order Dtd. 2024-08-13	WRIT BRANCH-3
060/2024	10.09.2024	WP (C) -	S. P. SAMANTA	C.O.	COURT	Order Dtd. 2024-09-06	

		21858/2024			NO. 12		
061/2024	10.09.2024	WP (C) - 14188/2024	A.PATI	C.O.	COURT NO. 12	Order Dtd. 2024-08-13	WRIT BRANCH-3
062/2024	10.09.2024	WP (C) - 14187/2024	A.PATI	C.O.	COURT NO. 12	Order Dtd. 2024-08-13	WRIT BRANCH-3
063/2024	10.09.2024	WP (C) - 14184/2024	A.PATI	C.O.	COURT NO. 12	Order Dtd. 2024-08-13	WRIT BRANCH-3
064/2024	10.09.2024	WP (C) - 11271/2016	K.CHOTTARAY	C.O.	COURT NO. 12	Order Dtd. 2024-08-31	WRIT BRANCH-1
065/2024	10.09.2024	BLAPL- 8292/2024	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2024-09-05	BAIL-2
066/2024	10.09.2024	ABLAPL- 6665/2024	ARUN KUMAR BUDHIA	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	BAIL-2
067/2024	10.09.2024	ABLAPL- 9586/2024	S PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	
068/2024	10.09.2024	BLAPL- 995/2024	BN SAHU	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	
069/2024	10.09.2024	ABLAPL- 7555/2024	SATYAPRIYA SAMANTA	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	BAIL-1
071/2024	10.09.2024	WP (C) - 15074/2024	B.SINGH	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	WRIT BRANCH-6
072/2024	10.09.2024	ABLAPL- 7322/2024	M R SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	
073/2024	10.09.2024	WP (C) - 14857/2024	N.SINGH	C.O.	COURT NO. 12	Order Dtd. 2024-09-05	WRIT BRANCH-4
074/2024	10.09.2024	ABLAPL- 7327/2024	ROHIT KUMAR SUNA	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	BAIL-2
075/2024	10.09.2024	WP (C) - 14859/2024	N.SINGH	C.O.	COURT NO. 12	Order Dtd. 2024-09-05	WRIT BRANCH-4
077/2024	10.09.2024	WP (C) - 21676/2024	J.KAMILA	C.O.	COURT NO. 12	Order Dtd. 2024-09-06	
078/2024	10.09.2024	ABLAPL- 9389/2024	ASHUTOSH PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-13	BAIL-2
079/2024	10.09.2024	WP (C) - 21101/2024	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	

080/2024	10.09.2024	CRLREV-353/2024	H.K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
081/2024	10.09.2024	CRLMC-3210/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
082/2024	10.09.2024	CRLMC-3215/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
083/2024	10.09.2024	FAO-407/2024	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	MISC. APPEAL SEC.
084/2024	10.09.2024	ABLAPL-6643/2024	DEBI PRASAD DASH	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	
085/2024	10.09.2024	FAO-417/2024	J.DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	
086/2024	10.09.2024	ABLAPL-9591/2024	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	
087/2024	10.09.2024	FAO-417/2024	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	
088/2024	10.09.2024	WP (C) - 21411/2024	M.K.PANI	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	
089/2024	10.09.2024	ABLAPL-7429/2024	LULU JENA	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	
090/2024	10.09.2024	CRLMC-3358/2024	J. P. KAR	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
091/2024	10.09.2024	ABLAPL-9590/2024	SAMIR BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	BAIL-2
092/2024	10.09.2024	CRLMC-3220/2024	A. PETI	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
093/2024	10.09.2024	CRLMC-2985/2024	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
094/2024	10.09.2024	CRLMC-3267/2024	A. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
095/2024	10.09.2024	CRLMC-3249/2024	P. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	
096/2024	10.09.2024	ABLAPL-9342/2024	H K PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	
097/2024	10.09.2024	CRLMC-3205/2024	P. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	

98/2024	10.09.2024	ABLAPL-9301/2024	A DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-06	
99/2024	10.09.2024	CRP-29/2024	L. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-10-04	
00/2024	10.09.2024	CRP-29/2024	M. ROUT	C.O.	COURT NO. 14	Order Dtd. 2024-10-04	
03/2024	10.09.2024	CMP-931/2024	K. K. NATH	C.O.	COURT NO. 14	Order Dtd. 2024-09-06	WRIT BRANCH-7
04/2024	10.09.2024	ABLAPL-9301/2024	P K JENA	C.O.	COURT NO. 14	Order Dtd. 2024-09-06	
05/2024	10.09.2024	CRLMC-3193/2024	P. K. BARIK	C.O.	COURT NO. 14	Order Dtd. 2024-09-04	
06/2024	10.09.2024	ABLAPL-9247/2024	P K PATRA	C.O.	COURT NO. 14	Order Dtd. 2024-09-06	
07/2024	10.09.2024	CRLMC-2999/2024	S. K. BISWAL	C.O.	COURT NO. 14	Order Dtd. 2024-09-04	CRIMINAL MISC
08/2024	10.09.2024	ABLAPL-7150/2024	MITHUN DAS	C.O.	COURT NO. 14	Order Dtd. 2024-09-06	
09/2024	10.09.2024	CRLMC-3360/2024	R. K. MALLICK	C.O.	COURT NO. 14	Order Dtd. 2024-09-04	
10/2024	10.09.2024	CRLMC-3272/2024	A. P. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-09-04	
11/2024	10.09.2024	ABLAPL-4180/2024	MADAN DAS	C.O.	COURT NO. 14	Order Dtd. 2024-09-06	
12/2024	10.09.2024	CRLMC-2975/2024	S. BISWAL	C.O.	COURT NO. 14	Order Dtd. 2024-09-04	
13/2024	10.09.2024	CRLMC-3318/2024	M. R. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-09-04	
14/2024	10.09.2024	CRLMC-2948/2024	A. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-09-04	
15/2024	10.09.2024	ABLAPL-7048/2024	GOPAL PRASAD JENA	C.O.	COURT NO. 14	Order Dtd. 2024-09-06	BAIL-1
16/2024	10.09.2024	CRLMC-3080/2024	P. R. NAYAK	C.O.	COURT NO. 14	Order Dtd. 2024-09-04	
17/2024	10.09.2024	CRLMC-3127/2024	D. RAO	C.O.	COURT NO. 14	Order Dtd. 2024-09-04	

018/2024	10.09.2024	ABLAPL-7505/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	
019/2024	10.09.2024	BLAPL-8305/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-1
021/2024	10.09.2024	CRLMC-3285/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
022/2024	10.09.2024	ABLAPL-8163/2024	DURGADATTA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30	
023/2024	10.09.2024	CRLMC-3082/2024	P. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
024/2024	10.09.2024	BLAPL-8294/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
025/2024	10.09.2024	CRLMC-3084/2024	P. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
027/2024	10.09.2024	CRLMC-3087/2024	P. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
029/2024	10.09.2024	CRLMC-3024/2024	S. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
031/2024	10.09.2024	CRLMC-2953/2024	T. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	
032/2024	10.09.2024	CRLMC-3085/2024	G. JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
033/2024	10.09.2024	BLAPL-8302/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
034/2024	10.09.2024	CRLMC-3271/2024	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
035/2024	10.09.2024	BLAPL-3752/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
036/2024	10.09.2024	CRLMC-3258/2024	M. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
037/2024	10.09.2024	CRLMC-3211/2024	R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
038/2024	10.09.2024	WA-1995/2024	G. C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29	
039/2024	10.09.2024	CRLMC-2854/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	CRIMINAL MISC

040/2024	10.09.2024	CRLMC-2732/2024	D. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
041/2024	10.09.2024	CRLMC-3261/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	
042/2024	10.09.2024	CRLMC-3219/2024	P. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
043/2024	10.09.2024	WP (C) - 20783/2024	RK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
044/2024	10.09.2024	CRLMC-3240/2024	B. P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23	
045/2024	10.09.2024	WP (C) - 22118/2024	K. C. MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
046/2024	10.09.2024	WP (C) - 20359/2024	SUNIL KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	
047/2024	10.09.2024	WP (C) - 22117/2024	K. C. MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
048/2024	10.09.2024	CRLMC-2186/2024	M.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
049/2024	10.09.2024	CRLMC-2615/2024	R.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	CRIMINAL MISC
050/2024	10.09.2024	CRLMC-2593/2024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	CRIMINAL MISC
051/2024	10.09.2024	CRLMC-2466/2024	S.S. PASAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
052/2024	10.09.2024	CRLMC-1941/2024	A.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	CRIMINAL MISC
053/2024	10.09.2024	CRLMC-2722/2024	H.K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
054/2024	10.09.2024	CRLMC-2525/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	CRIMINAL MISC
055/2024	10.09.2024	CRLMC-2522/2024	T.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	CRIMINAL MISC
056/2024	10.09.2024	ABLAPL-9584/2024	J.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
057/2024	10.09.2024	BLAPL-8377/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	

058/2024	10.09.2024	CRLMC-2497/2024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
059/2024	10.09.2024	ABLAPL-9585/2024	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	
060/2024	10.09.2024	ABLAPL-9572/2024	A.S.PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-05	BAIL-2
061/2024	10.09.2024	BLAPL-12078/2023	G.R. PATRA	C.O.	COURT NO. 8	Order Dtd. 2024-09-06	BAIL-2
062/2024	10.09.2024	CRLMC-2581/2024	GOPAL PRASAD JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	CRIMINAL MISC
063/2024	10.09.2024	CRLMC-2671/2024	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	CRIMINAL MISC
064/2024	10.09.2024	WP (C) - 21103/2024	B.B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-09-12	
065/2024	10.09.2024	CRLMC-2653/2024	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06	CRIMINAL MISC
066/2024	10.09.2024	WP (C) - 21415/2024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
067/2024	10.09.2024	WP (C) - 21410/2024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
068/2024	10.09.2024	WP (C) - 21403/2024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	
069/2024	10.09.2024	WP (C) - 21251/2024	R. K. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-09-09	
072/2024	10.09.2024	CMP-939/2024	M. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
073/2024	10.09.2024	CMP-939/2024	M. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
074/2024	10.09.2024	CMP-946/2024	P. R. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
075/2024	10.09.2024	WP (C) - 21172/2024	A. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
076/2024	10.09.2024	WP (C) - 20730/2024	S. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
077/2024	10.09.2024	WP (C) - 21697/2024	P. K. PAL	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
078/2024	10.09.2024	WP (C) - 22093/2024	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
079/2024	10.09.2024	WP (C) - 22103/2024	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
080/2024	10.09.2024	WP (C) - 22108/2024	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
081/2024	10.09.2024	WP (C) -	B. M. SARANGI	C.O.	COURT	Order Dtd. 2024-09-06	

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82/2024	10.09.2024	WP (C) - 22088/2024	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
83/2024	10.09.2024	WP (C) - 22082/2024	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
84/2024	10.09.2024	WP (C) - 21151/2024	A. K. ACHARYA	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
85/2024	10.09.2024	WP (C) - 18491/2024	A. K. ACHARYA	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
86/2024	10.09.2024	WP (C) - 19948/2024	A. K. ACHARYA	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
87/2024	10.09.2024	WP (C) - 21154/2024	A. K. ACHARYA	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
88/2024	10.09.2024	WP (C) - 21176/2024	A. K. ACHARYA	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
89/2024	10.09.2024	WP (C) - 21165/2024	A. K. ACHARYA	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
90/2024	10.09.2024	WP (C) - 21385/2024	A. K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
91/2024	10.09.2024	WP (C) - 21168/2024	A. K. ACHARYA	C.O.	COURT NO. 6	Order Dtd. 2024-09-06	
92/2024	10.09.2024	CRLMC- 3098/2024	M. N. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	CRIMINAL MISC
93/2024	10.09.2024	CRLMC- 3241/2024	P. R. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-09-04	
94/2024	10.09.2024	CRLMC- 2756/2017	GYANARANJAN PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-10-24	CRIMINAL MISC
95/2024	10.09.2024	CRLMC- 4199/2023	P K PANI	C.O.	COURT NO. 15	Order Dtd. 2024-08-12	CRIMINAL MISC
96/2024	10.09.2024	CRLMC- 471/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-10-25	CRIMINAL MISC
97/2024	10.09.2024	BLAPL- 2998/2024	HK MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-09-05	
98/2024	10.09.2024	WP (C) - 21600/2024	A.K.JATI	C.O.	COURT NO. 15	Order Dtd. 2024-09-02	
99/2024	10.09.2024	BLAPL- 8386/2024	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-09-06	
00/2024	10.09.2024	BLAPL- 1111/2024	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-09-06	
01/2024	10.09.2024	ABLAPL- 7539/2024	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-09-06	
04/2024	10.09.2024	ABLAPL- 12617/2023	J PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2023-12-19	

05/2024	10.09.2024	ABLAPL-9676/2024	S K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-10	
06/2024	10.09.2024	BLAPL-8746/2023	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-10	BAIL-1
08/2024	10.09.2024	WP (C) - 22437/2024	PC BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-09-10	
09/2024	10.09.2024	WP (C) - 22362/2024	M DAS	C.O.	COURT NO. 20	Order Dtd. 2024-09-10	
10/2024	10.09.2024	BLAPL-7516/2024	JD MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-10	
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565/2024	10.09.2024	WP (C) - 5838/2024	APARESH BHOI	GENERAL		Entire Brief	WRIT BRANCH-5
566/2024	10.09.2024	CRLREV-187/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-09-04	CRIMINAL REVISION
568/2024	10.09.2024	CONTC-55/2022	BINAYAK PRASAD MOHANTY	GENERAL		Order Dtd. 2024-07-26	CONTEMPT
569/2024	10.09.2024	WP (C) - 19800/2024	RAJENDRA NARAYAN ROUT	GENERAL		Entire Brief	
570/2024	10.09.2024	WP (C) - 7515/2015	RAJUKUMAR SATAPATHY	GENERAL		Entire Document	
571/2024	10.09.2024	WP (C) - 20555/2021	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-6
572/2024	10.09.2024	WP (C) - 20552/2021	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-6
578/2024	10.09.2024	CRLA-231/2003	RAJESH KUMAR MAHAPATRA	GENERAL		Judgement Dtd. 2024-09-04	CRIMINAL APPEAL
579/2024	10.09.2024	WP (C) - 11796/2015	JATINDRA KUMAR MOHAPATRA	GENERAL		Judgement Dtd. 2024-07-31	WRIT BRANCH-4
584/2024	10.09.2024	WPC (OAC) - 2180/2016	SANJAYA KUMAR DAS	GENERAL		Entire Document	OA Branch
595/2024	10.09.2024	CRREV-7/2000	SOUBHAGYA DASH	GENERAL		Order Dtd. 2024-05-03	CRIMINAL REVISION
554/2024	10.09.2024	WP (C) - 4459/2018	MANOJ KUMAR RANA	GENERAL		Commissioner Report	WRIT BRANCH-7
513/2024	10.09.2024	WP (C) - 9718/2024	PRASANTA KUMAR JOSHI	GENERAL		Order Dtd. 2024-09-05	WRIT BRANCH-2
524/2024	10.09.2024	BLAPL-8387/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-09-06	

38/2024	10.09.2024	BLAPL-3921/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-09-06	BAIL-1
47/2024	10.09.2024	BLAPL-8391/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-09-06	
66/2024	10.09.2024	ABLAPL-9635/2024	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2024-09-06	
84/2024	10.09.2024	ABLAPL-9631/2024	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2024-09-06	
87/2024	10.09.2024	ABLAPL-9629/2024	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2024-09-06	
91/2024	10.09.2024	ABLAPL-9633/2024	THEEDA GOPINATH MURTY	GENERAL		Order Dtd. 2024-09-06	
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09/2024	10.09.2024	CONTC-8344/2023	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2024-09-06	CONTEMPT
11/2024	10.09.2024	CONTC-8343/2023	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2024-09-06	CONTEMPT
361/2024	10.09.2024	CONTC-8272/2023	JEEVANJYOTI MOHANTY	GENERAL		Order Dtd. 2024-09-06	CONTEMPT
362/2024	10.09.2024	ABLAPL-9561/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-09-05	
363/2024	10.09.2024	CONTC-8326/2023	SANTOSH BEHERA	GENERAL		Order Dtd. 2024-09-06	CONTEMPT
364/2024	10.09.2024	WP (C) - 21260/2024	MANAS PATI	GENERAL		Order Dtd. 2024-09-06	
365/2024	10.09.2024	WP (C) - 18918/2024	PADMALOCHAN MOHANTY	GENERAL		Order Dtd. 2024-09-04	
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367/2024	10.09.2024	CRLMC-2280/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-09-06	CRIMINAL MISC
368/2024	10.09.2024	WP (C) - 21120/2024	MANAS PATI	GENERAL		Order Dtd. 2024-09-06	
369/2024	10.09.2024	WP (C) - 22061/2024	MANAS PATI	GENERAL		Order Dtd. 2024-09-05	
370/2024	10.09.2024	ABLAPL-7929/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-09-06	
371/2024	10.09.2024	ABLAPL-7934/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-09-06	
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353/2024	10.09.2024	ABLAPL-9254/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-09-06	BAIL-1
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020/2024	10.09.2024	ABLAPL-8808/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-08-27	
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0876/2024	10.09.2024	BLAPL-7720/2024	MUNNA KUMARB YADAV	GENERAL		Order Dtd. 2024-08-13	
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0886/2024	10.09.2024	FAO-222/2024	MANGUL NAIK	GENERAL			MISC. APPEAL SEC.
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0927/2024	10.09.2024	WP (C) - 42507/2023	NIRANJAN SAHU	GENERAL			WRIT BRANCH-6
0955/2024	10.09.2024	WP (C) - 8774/2019	B S SWAIN	GENERAL		Order Dtd. 2021-06-18Annexure,	WRIT BRANCH-7
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0926/2024	10.09.2024	BLAPL-6691/2023	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-09-06	BAIL-2
0928/2024	10.09.2024	WPC (OAC) - 1307/2014	R. K. MAHABHOI	GENERAL		Order Dtd. 2023-12-01	OA Branch
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